## **Declaration of Assets and Liabilities**

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Year

2024-25

(O(E)				2027	
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A	I,	Deepak paswan	Late ha	arihar paswan	
Stol &		, son/	daughter/wife of		
9 11.2.2	aged	years, belong			

service and presently working as <u>Office Attendant</u> give herein below the details of assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

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given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	Rs-2500/-	Jaymanti devi	Santosh kumar		Rahul kumar
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs-100000/- in S.B.I, BVS	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF Rs. 200,121/- Lic yearly 5000/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	passion pro bike	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold100gm Silver 300gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL .	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	I kattha Mauja punpun ,	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL .	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI Personal loan		
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
78	(b) dues to departments dealing with supply of water	NIL .	NIL	
	(c) dues to departments dealing with supply of electricity	NIL .	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	. NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL ASSESSMENT YEAR-2024-25 PAN NOBYRPP6574H	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

## C. **Personal Detail**

GPF/CPF/PRAN No.	:-	PTS/BLA 1163
Gender	:-	M (M/F)
Date of Birth	:-	1 5 1 0 1 9 7 7 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C
Cadre	:-	(,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
		OFFICE ATTANDANT
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;-	PATNA RIHAR
I hereby ded knowledge and bel		that the above details are true to the best of my

Signature (244) 412417

Name of Employee: Deepok pywan

Designation: Office Attendant.

Department: Bihar Legislative Assembly, patna.

Note:

Place: PATNA

Date: 10/2/2015

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.